

Filing No. BA/8121/2020

Rajesh Ray Vs The state of Jharkhand
Advocate's name – Omkar Nath Tiwary

Defects:

9)

- i) Adv. Through date and affidavit date differs.
- ii) Presentation form not signed by Ld. Counsel.
- iii) True T/C of Annex No. 1 may be filed.
- iv) S.T. no. and G.R. no. stated in Vak. However, the same doesnot appear in Annexure.
- v) Current stage of trial may be stated as the impugned order is more than six months old.
The same may be filed by way of S/A.
- vi) Execution statement at the back of Vak. not given.